IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/132/(ND)/2017

IN THE MATTER OF:

M/s. Northern Region Mega Leather Cluster Limited

.. PETITIONER

SECTION:

Under Section 441 (137)

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Himanshu Harbola, Advocate

Mr. Rahul Sood, Advocate

For the Respondents

:-

<u>ORDER</u>

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 04.10.2017.

(S.P. Gahlaut) Bench officer-III

Surjit 25.9.2017